

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No.256 of 2016**

**Voice of Nature,  
Rep. by its President,  
Mr. R. Gokulraj,  
Thiruvallur District – 602002.**

**...Applicant**

**Vs**

**The Government of Tamil Nadu,  
Rep by its Principal Secretary,  
Department of Environment & Forests,  
Chennai-600 009 & 4 others**

**...Respondents**

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**Filed by  
Thiru. C. Kasirajan,  
Advocate, Chennai.**

Status on Establishment of STP in the SIDCO Industrial Estate, Kakkalur for the management of sewage generated from the industries located in the SIDCO Industrial Estate, Kakkalur and Status on disposal of sewage and trade effluent from the individual industrial units

It is submitted that the Branch Manager, SIDCO Industrial Estate, Kakkalur vide letter dated 01.02.2021 has reported that the work of construction and maintenance of 0.80 MLD capacity Sewage Treatment Plant (STP) for Kakkalur Industrial Estate has been awarded to M/s. Bosen Infra India Pvt. Ltd., at the cost of Rs. 2,55,26,055/- vide Order No. 872(1)GM(T)/DB/2020 dated: 23.10.2020.

Also, the Branch Manager, SIDCO Industrial Estate, Kakkalur vide letter dated 17.02.2021 has reported that for the past one month there was no sewage inflow into the two collection wells located one at OSR-9 nearby Oxidation Pond and another collection well at PP-2 OSR land and hence presently 10KL of earlier accumulated sewage is available in each collection well.

Further, the Branch Manager, SIDCO Industrial Estate, Kakkalur has reported that there was no sewage inflow from the industries through sewer line into the said collection wells and hence there was no discharge of sewage into the oxidation pond and the Oxidation pond is dry and vacant.

Further reported that Portion of the said dry and vacant Oxidation pond was levelled for the construction of the proposed Common Sewage Treatment Plant of 0.8MLD capacity and the remaining part of the Oxidation pond is kept dry and vacant.

During inspection on 16.02.2021 the following were observed:

1. During inspection it was noticed that the part of the existing dry oxidation pond was levelled and earth work excavation for the construction of proposed Common Sewage Treatment Plant of 0.8MLD capacity for the treatment of sewage generated from the industries located in the SIDCO Industrial Estate, Kakkalur was in progress. The remaining part of existing Oxidation pond is kept dry and vacant and there was no sewage inflow into it.
2. Further, it was noticed that there was no sewage inflow into the two collection wells located one at OSR-9 nearby Oxidation Pond and another collection well at PP-2 OSR land and hence presently 10KL of earlier accumulated sewage is available in each collection well.
3. Now all the 347 operating units in the SIDCO Industrial Estate, Kakkalur have provided individual treatment system for the treatment of sewage by providing either septic tank followed soak pit (342 Nos) or individual STP (5 Nos). The unit's having STP utilize their treated sewage on land for gardening within their unit premises.
4. In due compliance of the Hon'ble NGT Order dated 07.01.2021 in O.A. No. 256 of 2016 (SZ) & I.A. No. 129 of 2020 (SZ), inlet & outlet of STP samples were collected from the said 5 units namely Unit-1 - M/s. Forte Furniture Products India Private Limited, Plot No. G106-118, SIDCO Industrial Estate, Kakkalur,

Tiruvallur Taluk & District, Unit-2 - M/s. Tube Investments of India Ltd Unit: TI Metal Forming, Plot No. G-80, 81, 82, 89, 90 & 91, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District, Unit-3 - M/s. Borgwarner Morse Systems India Private Limited, Plot No. 78, 79, 92 & 93, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District, Unit-4 - M/s. Minda Sai Limited, Plot No. G-42, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District, Unit-5: M/s. Amalgamations Repco Limited (Ring Gear Division), Plot No. 2C & 2D, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District.

5. The Report of analysis of the sewage samples collected from the STP inlet and outlet of the said 5 units are enclosed as Annexure 1 to 5.

Also the analysis reports of the sewage sample collected from the above said 5 units are tabulated below:

Sl. No	Parameters	Unit-1		Unit-2		Unit-3		Unit-4		Unit-5		TNPC Board Sewage Discharge Standards
		Inlet of STP	Outlet of STP									
1	pH	7.26	7.70	7.24	10.08	7.43	7.49	7.94	7.14	6.65	7.60	5.5 - 9.0
2	TSS	22	56	216	12	164	24	18	14	136	10	30 mg/l
3	BOD	9	7	128	**	18	7	6	5	105	3	20 mg/l

Note: \*\* - Parameter could not be ascertained due to interference during the analysis.

i) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the Unit-1 - M/s. Forte Furniture Products India Private Limited, Plot No. G106-118, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District shows that except TSS the other applicable parameters such as pH & BOD are within the tolerance limits as prescribed by TNPCB.

ii) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the Unit-2 - M/s. Tube Investments of India Ltd Unit: TI Metal Forming, Plot No. G-80, 81, 82, 89, 90 & 91, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District shows that except pH the other applicable parameter of TSS is within the tolerance limits as prescribed by TNPCB.

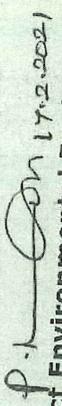
iii) The above analysis report shows that the applicable parameters such as pH, TSS and BOD for the treated sewage sample collected from the units of Unit-3 - M/s. Borgwarner Morse Systems India Private Limited, Plot No. 78, 79, 92 & 93, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District, Unit-4 - M/s. Minda Sai Limited, Plot No. G-42, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District & Unit-5 - M/s. Amalgamations Repco Limited

(Ring Gear Division), Plot No. 2C & 2D, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk & District are within the tolerance limits as prescribed by TNPCB.

Further, it is submitted that the treated sewage from the above said 5 units are utilised on land for gardening within their unit premises.

6. The industrial units generating trade effluent have provided individual ETP with Solar evaporation pan for the treatment and disposal of trade effluent. Hence there is no discharge of trade effluent outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.
7. Further, it was noticed that there was no discharge of sewage outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.

This is submitted for favour of kind information and necessary action please.

  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tiruvallur.

11/06/2021





TAMILNADU POLLUTION CONTROL BOARD  
District Environmental Laboratory, Ambattur.  
Report of Analysis

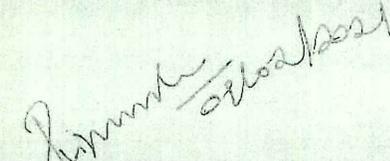
Unit-1 - M/s. Forte Furniture Products India Private Limited, 4  
Plot No. G106-118,  
SIDCO Industrial Estate, Kakkalur,  
Tiruvallur Taluk,  
Tiruvallur District-602003.

ROA No:1064-1065/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples  
2. Date of Collection : 29.01.2021  
3. Code Number(s) and Point of Collection : KRK 13/01 STP Inlet -Untreated  
: KRK 14/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 13/01	KRK 14/01
		Lab Code No.	1064	1065
		Unit	1	2
1	pH		7.26	7.70
2	Total Suspended Solids	mg/l	22	56
3	B O D at 27°C for 3 Days	mg/l	9	7

  
Deputy Chief Scientific Officer  
DEL, Ambattur.





TAMILNADU POLLUTION CONTROL BOARD  
District Environmental Laboratory, Ambattur.  
Report of Analysis

Unit-2 - M/s. Tube Investments of India Ltd Unit: TI Metal Forming, Plot No. G-80, 81, 82, 89, 90 & 91, SIDCO Industrial Estate, Kakkalur, Tiruvallur Taluk, Tiruvallur District-602003.

ROA No:1068-1069/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples  
2. Date of Collection : 29.01.2021  
3. Code Number(s) and Point of Collection : KRK 17/01 STP Inlet -Untreated  
KRK 18/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 17/01	KRK 18/01
		Lab Code No.	1068	1069
		Unit	1	2
1	pH		7.24	10.08
2	Total Suspended Solids	mg/l	216	12
3	B O D at 27 <sup>0</sup> C for 3 Days	mg/l	128	**

\*\*-Parameter could not be asceratained due to interference during the analysis

Deputy Chief Scientific Officer  
DEL, Ambattur.

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Unit-3 - M/s. Borgwarner Morse  
Systems India Private Limited,  
Plot No. 78, 79, 92 & 93,  
SIDCO Industrial Estate, Kakkalur,  
Tiruvallur Taluk,  
Tiruvallur District-602003.

TAMILNADU POLLUTION CONTROL BOARD  
District Environmental Laboratory, Ambattur.  
Report of Analysis

ROA No:1066-1067/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples  
2. Date of Collection : 29.01.2021  
3. Code Number(s) and Point of Collection : KRK 15/01 STP Inlet -Untreated  
KRK 16/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 15/01	KRK 16/01
		Lab Code No.	1066	1067
		Unit	1	2
1	pH		7.43	7.49
2	Total Suspended Solids	mg/l	164	24
3	B O D at 27°C for 3 Days	mg/l	18	7

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*Rajmohan*  
Deputy Chief Scientific Officer  
DEL, Ambattur



TAMILNADU POLLUTION CONTROL BOARD  
 District Environmental Laboratory, Ambattur.  
 Report of Analysis

ROA No:1070-1071/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples  
 2. Date of Collection : 29.01.2021  
 3. Code Number(s) and Point of Collection : KRK 19/01 STP Inlet -Untreated  
 KRK 20/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 19/01	KRK 20/01
		Lab Code No.	1070	1071
		Unit	1	2
1	pH		7.94	7.14
2	Total Suspended Solids	mg/l	18	14
3	B O D at 27 <sup>0</sup> C for 3 Days	mg/l	6	5

*[Signature]*  
 Deputy Chief Scientific Officer  
 DEL, Ambattur.

*[Signature]*  
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TAMILNADU POLLUTION CONTROL BOARD  
District Environmental Laboratory, Ambattur.  
Report of Analysis

Unit-5: M/s. Amalgamations Repco Limited (Ring Gear Division),  
Plot No. 2C & 2D,  
SIDCO Industrial Estate, Kakkalur,  
Tiruvallur Taluk,  
Tiruvallur District-602003.

ROA No:1072-1073/ 2020-2021

Dated:09.02.2021

1. Nature and No. of Sample(s) : Two Number of Samples  
2. Date of Collection : 29.01.2021  
3. Code Number(s) and Point of Collection : KRK 21/01 STP Inlet -Untreated  
: KRK 22/01 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	KRK 21/01	KRK 22/01
		Lab Code No.	1072	1073
		Unit	1	2
1	pH		6.65	7.60
2	Total Suspended Solids	mg/l	136	10
3	B O D at 27 <sup>0</sup> C for 3 Days	mg/l	105	3

*Signature*  
09/02/2021  
Deputy Chief Scientific Officer  
DEL, Ambattur.

*Signature*  
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**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
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STATUS ON DISPOSAL OF SEWAGE AND TRADE  
EFFLUENT FROM THE INDIVIDUAL  
INDUSTRIAL UNITS IN O.A.NO.256 OF 2016.**

**Advocate for Respondent No.TNPCB  
Thiru.Kasi Rajan,  
Advocate, Chennai.**

**Date:18.02.2021**

**Date of hearing on 19.02.2021**